

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 02 of 2015 & IA No. 308 of 2017 &  
IA Nos. 19, 20 & 96 of 2016**

**Dated: 10<sup>th</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd.**

**Vs.**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya  
Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Sanjna Dua for R-1  
  
Mr. Alok Shankar  
Ms. Neeha Nagpal  
Mr. Vikrant Pochand  
Ms. Shruti Verma  
Mr. Nirnay Gupta for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **06.09.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**